GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF PUBLIC ENTERPRISES

LOK SABHA

UNSTARRED QUESTION No.3339

TO BE ANSWERED ON 06.12.2016

Revival of PSEs

3339. SHRI OM PRAKASH YADAV: SHRI C.N. JAYADEVAN:

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

(a) whether the Government has any proposal to bail out the loss making Public Sector Enterprises (PSEs) or prepared any blue print to deal with sick/loss making PSEs in the country;

(b) if so, the details thereof, PSE-wise; and

(c) the steps taken so far by the Government in this regard?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)

(a) & (b): Central Public Sector Enterprises (CPSEs) function under the administrative control of various Ministries/Departments and all matters relating to revival/ restructuring/closure of CPSEs are dealt by the concerned administrative Ministries/ Departments.

(c): Department of Public Enterprises (DPE), as a nodal department, has issued guidelines on 29.10.2015 for "Streamlining the mechanism for revival and restructuring of sick/ incipient sick and weak Central Public Sector Enterprises (CPSEs)". As per the guidelines, the concerned administrative Ministries/ Departments are responsible to monitor the performance of the CPSEs and categorise them as sick/ incipient sick/ weak CPSEs. The concerned administrative Ministries/ Departments are also responsible for formulating revival/restructuring/ disinvestment/closure plans for CPSEs functioning under them and after obtaining the approval of competent authority, implement the plans.

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